

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/12/2017 AT 12.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/635/(IB)/2017  
NAME OF THE PETITIONER(S) : CHAVA BHARAT KUMAR & 2ORS  
NAME OF THE RESPONDENT(S) : LEATHER EXPORT HOUSE INDIA PVT LTD  
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION            | SIGNATURE |
|-------|-------------------|------------------------|-----------|
|       |                   | REPRESENTATION BY WHOM |           |

P. S. K. M. A. R.

Counsel for Applicant

ORDER

Counsel for the Petitioner present and filed an affidavit showing the proof of newspapers publication, one in English and another in vernacular language for the appearance of the Respondent to make submissions today. But, no representation on behalf of Respondent. Matter is adjourned for hearing. Put up on **04.01.2018** at **10.30 A.M.**

-Sd-  
(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)

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